

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VISTAR CONSTRUCTIONS PRIVATE LIMITED OPERATING IN REAL STATE SECTOR AT DELHI
 (Under Regulation 36A (1) of the Insolvency and Bankruptcy
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	Relevant Particulars	Details
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vistar Constructions Private Limited U70109DL1992PTC050575
2.	Address of the registered office	C-23 Greater Kailash Enclave, Part-I, New Delhi, Delhi-110048
3.	URL of website	https://vistar-cirp.in
4.	Details of place where majority of fixed assets are located	The company owned the entire besement floor situated at Basement C-23 Greater Kailash Enclave, Part-I, New Delhi-110048
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA (as the corporate debtor is not doing any business activities for last several years and the no audited balance sheet is available after 2017)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at :	Can be requested to RP at Email ID: cirp.vcp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	Can be requested to RP at Email ID : cirp.vcp@gmail.com
10.	Last date for receipt of expression of interest	21/01/2023
11.	Date of issue of provisional list of prospective resolution applicants	24/01/2023
12.	Last date for submission of objections to provisional list	29/01/2023
13.	Process email id to submit EOI	cirp.vcp@gmail.com

Date : 06/01/2023

Place : Delhi

Sd/-
Amit Agrawal
Resolution Professional
Reg No.- IBBI/IPA-02/IP-N00185/2017-18/10456
H-63, Vijay Chowk, Laxmi Nagar, Delhi-110092
For Vistar Constructions Private Limited